

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 301
(IB)-1031(ND)2018
IA- 2263/2024

IN THE MATTER OF:

M/s. Sonu Trading Company

...

Applicant/Petitioner

Versus

M/s. Noslar International Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 2263/2024: There is no appearance on behalf of the Applicant. The **IA is accordingly dismissed for want of prosecution.**

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)